

(ii) Annual Report of the Rural Electrification Corporation, New Delhi, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1975-76.

(ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-155/77].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation along with the Audit Report on the accounts thereof for the year 1974-75, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above report.

[Placed in Library. See No. LT-156/77].

(3) A copy of the Budget Estimates (Hindi and English versions) of the Damodar Valley Corporation for the year 1977-78, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948.

[Placed in Library. See No. LT-157/77].

(4) A copy of the Bhakra Management Board (Amendment) Rules, 1976 (Hindi and English versions) published in Notification

No. G.S.R. 1709 in Gazette of India dated the 4th December, 1976, under sub-section (3) of section 97 of the Punjab Reorganisation Act, 1966.

[Placed in Library. See No. LT-158/77].

AUDITED ACCOUNTS OF E.S.I.C. FOR 1972-73, 1973-74 & 1974-75 REVISED AND BUDGET ESTIMATES OF E.S.I.C. FOR 1976-77 & 1977-78 RESPECTIVELY, A STATEMENT re. DELAY IN LAYING PAPERS AND STATEMENTS re. ACTION TAKEN

SHRI RAVINDRA VARMA: I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under section 36 of the Employees State Insurance Act, 1948:—

(i) Audited Accounts of the Employees' State Insurance Corporation for the year 1972-73 together with the Audit Report thereon.

(ii) Audited Accounts of the Employees' State Insurance Corporation for the year 1973-74 together with the Audit Report thereon.

(iii) Audited Accounts of the Employees' State Insurance Corporation for the year 1974-75 together with the Audit Report thereon.

(iv) Revised Estimates for the year 1976-77 and Budget Estimates for the year 1977-78 of the Employees' State Insurance Corporation.

(2) A statement showing reasons for delay in laying the papers mentioned at (i) to (iii) of item (1) above.

[Placed in Library. See No. LT-159/77].

(3) The following statements showing the action taken by the Government on various assurances, promises and undertakings given

by the Ministers during the various sessions of Lok Sabha:

Fourth Lok Sabha

(i) Statement No. XLIII—
Tenth Session, 1970.

(ii) Statement No. XXXI—
Eleventh Session, 1970.

(iii) Statement No. XXXVIII—
Second Session, 1971.

Fifth Lok Sabha

(iv) Statement No. XXVI—
Third Session, 1971.

(v) Statement No. XXXIII—
Fourth Session, 1972.

(vi) Statement No. XXIII—
Eight Session, 1973.

(vii) Statement No. XXI—
Ninth Session, 1973.

(viii) Statement No. XIX—
Twelfth Session, 1974.

(ix) Statement No. XXIII—
Thirteenth Session, 1975.

(x) Statement No. VII—
Fifteenth Session, 1976.

(xi) Statement No. VI—
Sixteenth Session 1976.

(xii) Statement No. III—
Seventeenth Session, 1976.

[Placed in Library. See No. LT-160/77].

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR AUTOMOBILES, AUTOMOBILE ANCILLARY INDUSTRIES ETC. FOR 1975-76, NOTIFICATIONS, REVIEWS AND ANNUAL REPORTS

उद्योग मन्त्री श्री बृज लाल वर्मा : अध्यक्ष मण्डलिय, में वादा—रूचा क. मद संख्या 12 में उल्लिखित कागजात को सभा पटल पर रखता हूँ :

(1) A copy of the Annual Report (Hindi and English versions) of the Development Council for Automobiles, Automobiles Ancillary In-

dustries, Transport Vehicle Industries, Tractors, Earth-moving Equipment and Internal Combustion Engines, for the year 1975-76, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-161/77].

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Copper (Prohibition of Use in the Manufacture of Electrical Cables and Wires) Amendment Order, 1976 published in Notification No. S.O. 750(E), in Gazette of India dated the 23rd November, 1976.

(ii) The Copper (Prohibition of Use in the Manufacture of Electrical Cables and Wires) Amendment Order, 1977 published in Notification No. S.O. 59(E) in Gazette of India dated the 31st January, 1977.

[Placed in Library. See No. LT-162/77].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(a) (i) Review by the Government on the working of the Hindustan Cables Limited, for the year 1975-76.

(ii) Annual Report of the Hindustan Cables Limited, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Bharat Heavy Electricals Limited, for the year 1975-76.

(ii) Annual Report of the Bharat Heavy Electricals Limited, for the year 1975-76 along with